

19  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 227/73(4)/NCLT/AHM/2017

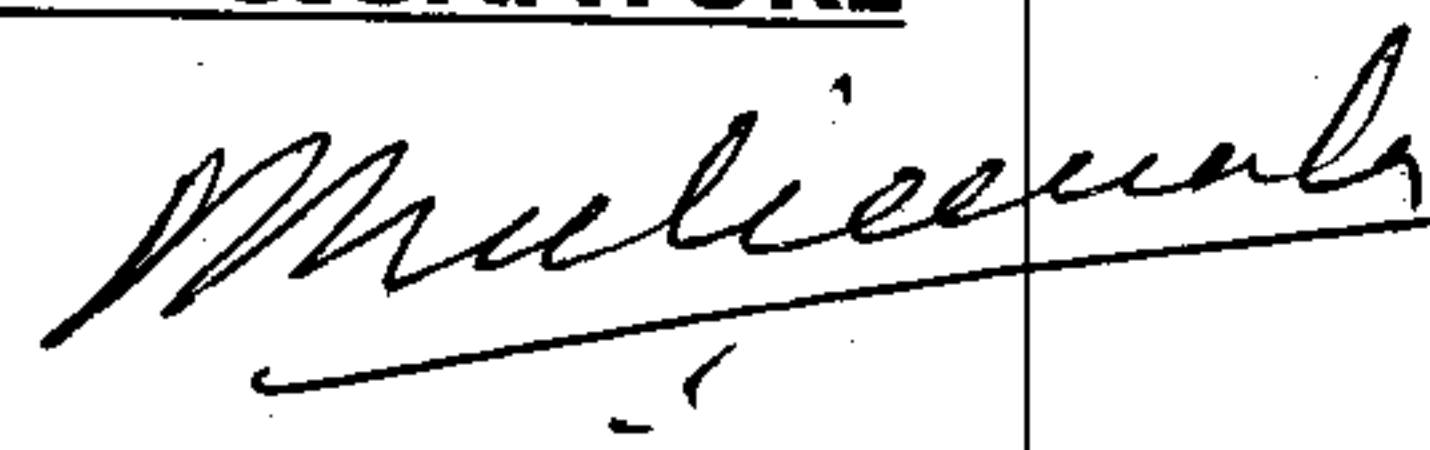
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017**

Name of the Company: Daksh R. Shah & Ors.  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
2.				

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Petitioners. None present for Respondent.

Petitioner is directed to serve copy of application along with copy of this order on Respondent and shall file proof of service.

Respondent shall file its objections, if any, within one week serving a copy in advance to other side.

List the matter on 19.12.2017.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 28th day of November, 2017.